

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-114
IB-1346(ND)/2019

IN THE MATTER OF:

M/s. Jaya Srivastava

Vs.

M/s. Frontline Retail India Pvt. Ltd.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 17.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

For the Intervener :

ORDER

Matter called. No representation. Matter stands adjourned.

List the matter on 23rd March, 2021.

- Sd -
(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd -
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)